

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 108 of 2015

Dated: 3rd November 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**M/s. Dada Ganpati Guar Products Pvt. Ltd., Appellant (s)
Versus
Haryana Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Ms. Pallavi Mohan

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
for R-2

ORDER

List the matter on 30.11.2015. In the meantime, pleadings be completed.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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